

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.77/13

Thursday this the 31st day of January 2013

C O R A M :

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER**

Ravi K, S/o.K Narayanan Nair
Upper Division Clerk (under orders of transfer
to the Civil Construction Wing),
All India Radio & TV,
Prasar Bharathi Corporation of India
Kakkanad, Kochi – 37
Residing at Arjun Vihar
Kochukollapparambil
Thuravoor P.O
Cherthala – 688 534

...Applicant

(By Advocate Mr.T.C Govindaswamy)

V e r s u s

1. The Additional Director General (P), SRII
All India Radio, AIR Complex
Raj Bhavan Raod
Bangalore – 560 001
2. The Station Director, Prasar Bharathi
(Broadcasting Corporation of India)
All India Radio
Thiruvananthapuram
3. The Executive Engineer (Civil)
Civil Construction Wing
All India Radio & TV
Kakkanad, Kochi – 37

...Respondents

(By Advocate Mr.Sunil Jacob Jose, SCGSC)

This application having been heard on 31st January 2013 this
Tribunal on the same day delivered the following :-



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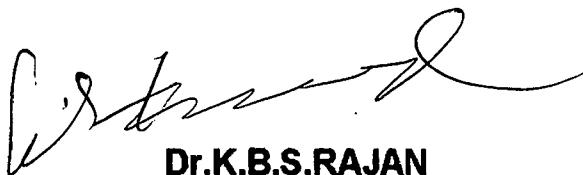
ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

The applicant has sought for the relief of directing the respondents to consider his Annexure A-2 representation and to grant the applicant a posting to AIR, Alappuzha within a time frame. As it does not call for any adjudication, the case is disposed of with a direction to the respondents to consider his Annexure A-2 representation within two months time (before any rotational transfer is considered). We have not expressed any views on the merits of the matter. No costs.

(Dated this the 31st day of January 2013)


K.NOORJEHAN
ADMINISTRATIVE MEMBER


Dr.K.B.S.RAJAN
JUDICIAL MEMBER

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